

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1963
TO BE ANSWERED ON 21.12.2018

Forest officers

1963. SHRI LALLU SINGH:
SHRIMATI REKHA VERMA:

Will the Minister of Environment, Forest and Climate change be pleased to state:

- (a) the details of the rules formulated and implemented by the Government for appointing forest officers;
- (b) whether several States are not complying with these rules, if so, the details thereof and the reasons therefor;
- (c) whether the untrained forest officers are being appointed arbitrarily in Maharashtra and if so, the reasons therefor; and
- (d) whether these officers have passed departmental examinations and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) to (d) : The information is being collected from all the states, and will be laid on the table of the house.
